

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.85/2019 in CP No.184/241/HDB/2017
NAME OF THE COMPANY	Vinod Kumar Baid & Prudential Sugar Corporation Ltd & other Respondents
NAME OF THE PETITIONER(S)	Chadalavada Krishna Murthy&Others
NAME OF THE RESPONDENT(S)	Vinod Kumar Baid & Prudential Sugar Corporation Ltd & other Respondents
UNDER SECTION	241

ORDER

IA No.85/2019

Present: Ld. Counsel Mr. A. Raghuram for Mr. C. Krishna Murthy for the Applicant.

Matter is adjourned to 19.04.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)